

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
**CONTEMPT PETITION NO.060/00163/2018 IN
ORIGINAL APPLICATION NO.060/00319/2017**

Chandigarh, this the 17th day of November, 2018

...
**CORAM:HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MS. AJANTA DAYALAN, MEMBER (A)**

...

Ram Singh, aged about 62 years, S/o Sh. Maghar Singh, Retired as Postal Assistant, O/o Post Master Branch, Mansa (Punjab), now resident of village & P.O. Kotli Kalan, Via Maur, District Mansa – 151505 (Group C)

....Petitioner

(Present: Mr. Rajinder Singla, Advocate)

Versus

1. Ananta Naryan Nanda, Secretary, Department of Post, Dak Bhawan, New Delhi -110012.
2. Anil Kumar, Chief Post Master, General, Punjab Circle, Sector 17, Chandigarh – 160070.
3. P.M. Lal, Post Master General, Punjab West Region, Sector 17, Chandigarh – 160070.
4. Gopal Krishan Sharma, Superintendent of Post Offices, Department of Posts, Bathinda Division, Near Railway Station, Bathinda, Punjab – 151005.
5. Suresh Kumar, Post Master, Main Branch, Post Office, Mansa, District Mansa, Punjab – 151005.

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Respondents

**ORDER (Oral)
SANJEEV KAUSHIK, MEMBER (J)**

1. Heard.
2. Since the respondents have made part payment by releasing admissible amount to the petitioner, therefore, we are of the view that there is no deliberate disobedience of the orders of this Court and no case for contempt is made out against them, therefore, this C.P. deserves to be dismissed.
3. At this stage, learned counsel for the petitioner prays that he may be allowed to withdraw this CP, to enable the petitioner to file

appropriate application for execution of the order, in accordance with law.

4. Accordingly, the CP is dismissed as withdrawn, with the aforesaid liberty. MA 060/01748/2018 also stands disposed of.

(AJANTA DAYALAN)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Dated: 17.11.2018

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